

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of the crop Insurance Corporation for the purpose of undertaking the business of crop insurance so as to protect the interest of farmers from loss due to unavoidable causes."

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES (AMENDMENT) BILL*

(Amendment of Section 2, etc.)

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill further to amend the Monopolies and Restrictive Trade Practices Act, 1969.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Monopolies and Restrictive Trade Practices Act, 1969."

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Insertion of new section 10 B etc.)

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 102, etc.)

SHRIMATI PRAMILA DANDAVATE (Bombay North-Central): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIMATI PRAMILA DANDAVATE: I introduce the Bill.

SOCIAL JUSTICE AND RESERVATION OF POSTS IN SERVICES AND SEATS IN EDUCATIONAL INSTITUTIONS BILL*

श्री. अजित कुमार मेहता (समस्तीपुर): मैं प्रस्ताव करता हूँ कि संविधान के भाग के अन्तर्गत पिछड़े वर्गों से सम्बन्धित नागरिकों के लिए सामाजिक न्याय, विशेष शैक्षिक तथा रोजगार सम्बन्धी अवसरों का उपबन्ध करने हेतु विधेयक को पुरःस्थापित करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for social justice, special educational and employment opportunities to the citizens belonging to backward classes within the framework of the Constitution."

The motion was adopted.

श्री. अजित कुमार मेहता: मैं विधेयक को पुरःस्थापित करता हूँ ।